

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3735
ANSWERED ON:19.03.2015
UTILISATION OF FUNDS UNDER MGNREGS
Maragatham Smt. K.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the percentage of the expenditure incurred under wages and material components separately under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) by various States during each of the last three years and the current year, State/UT-wise;
- (b) whether only about 30% of the funds is utilized for materials under the MGNREGS leaving almost Rs. 25,000 crore a year to be spent on wages; and
- (c) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): State/UT-wise details of the percentage of the expenditure incurred under wages and material components under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year are given in Annexure-I.
- (b) In 2014-15, till 10th March 2015, 25.36% of funds have been utilized for material component under MGNREGS and Rs.21,513 crore have been spent on wages to be paid to MGNREGA workers.
- (c) As per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act and the Schedules under the Act, the expenditure on wages shall not less than, but can be more than, 60% of the total expenditure at the Gram Panchayat level. As such, expenditure of more than 60% on wages is well within the provisions of the Act.